

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/03/2020

O.A./260/691/2019
M.A./260/161/2020

ABHAYA KUMAR SINGH
-V/S-
M/O RAILWAYS

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant wants to withdraw the OA. He has filed a memo to that effect.</p>
	<p>Accordingly, the OA is disposed of as withdrawn. Ld. Counsel for the respondents is present.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p>